

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1909
ANSWERED ON:29.11.2002
BRANCHES OF FOREIGN BANKS
BRIJLAL KHABRI;RATILAL KALIDAS VARMA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the bank-wise number of the branches of foreign bank set up in the country;
- (b) whether the Government provide any facilities to the foreign banks to enable them to open their branches in India;
- (c) if so, the details thereof;
- (d) whether the Government have received applications from foreign banks for opening up additional branches in the country; and
- (e) if so, the details thereof and decision taken by the Government in this regard, bank-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

- (a): The details of the number of branches of foreign banks in India, bank-wise, as on 31st October, 2002, is given in the Annexure-I.
- (b)&(c): No facilities are provided by the Government to foreign banks for setting up their branches.
- (d)&(e): On the basis of applications received, Government has allowed six foreign banks for opening of 16 additional branches in the country. The center-wise and bank-wise details are given in Annexure-II.